

modern facilities required for pursuing research in new and frontier areas of science.

—Science and technology based training for entrepreneurial development.

—Financial assistance is rendered by nationalised banks to enterprising unemployed Science and Technology personnel.

—Introduction of flexible complementing scheme in the scientific departments/organisations.

—Delegation of enhanced administrative and financial powers to scientific institutions to improve working conditions of scientists.

—Provision of facilities for import of equipment for professionals returning from abroad.

—Launch of manpower development training/retraining programmes through offering of associateships/fellowships/courses etc.

—Introduction of special schemes to provide assistance to scientists for attending international conferences besides enabling young scientists to attend specialised training programmes outside India.

### Construction of a Building in Kanpur Cantonment

3036. PROF. SOURENDRA BHATTACHARJEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Cantonment Board, Kanpur has allowed the construction of a huge building within Mahatma Gandhi Park, Kanpur by some private entrepreneurs;

(b) if so, what are the terms and conditions, rental charges, total build-up and surrounded areas given to the party by the Board along with the period of tenancy;

(c) whether complaints in this regard have recently been received from the Members of Parliament;

(d) if so, the details thereof;

(e) whether the entrepreneurs have also taken possession of a nearby pedestrian footpath and the water-well of the park; and

(f) what action is proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Cantonment Board, Kanpur permitted a hotel to replace its roof and add one room on the 1st floor of its existing building. The lease was initially granted for a period of 5 years but it has since been reduced to 3 years. The built-up area of the building is 94 sq. mtrs. and surrounding area is 244 sq.mtrs. Rent for the built up area is Rs. 1250/- per month while for the surrounding area it is Rs. 381/- per month. It has been decided to increase the rent of the built-up area to Rs. 1500/- per month after the completion of the renovation of the building.

(c) and (d) A telegram dated the 6th June, 1990 was received from Shri V. Srinivasa Prasad, MP, alleging that unauthorised construction in Pandit Hotel in Mahatma Gandhi Park Kanpur Cantonment was still going on. On investigation, it was revealed that the said construction had been authorised by the Cantonment Board.

(e) The foot-path and the well are open to the public for use.

(f) Does not arise.

### Letters received in Prime Minister's Office

3037. SHRI NALLASIVAN: Will the PRIME MINISTER be pleased to state:

(a) the number of registered letters containing suggestions from the general public, public servants, MLA's and MPs' belonging to Himachal Pradesh received in the Prime Minister's Office since the assumption of Office by the present Prime Minister;

Prime Minister's Office have not even acknowledged these registered letters;

(c) if so, the reasons therefore; and

(d) what positive steps, on the lines of opening a special cell in Prime Minister's Office, are proposed to be taken in dealing with such letters?

**THE PRIME MINISTER AND MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRAJAP SINGH):** (a) So far, 2103 letters have been received from the general public and public servants, including MPs' and MLAs', from Himachal Pradesh, but it is not possible at this stage to determine as to how many of them were registered letters.

(b) and (c) Prime Minister's Office attempts to acknowledge all the letters/petitions received from general public which have tangible suggestions grievances and forward them to the concerned authorities for appropriate action. Out of the above, 449 letters were acknowledged and the rest were forwarded to the concerned authorities for appropriate action. Letters of purely ephemeral nature were filed. Letters from MPs/VIPs are acknowledged by the Prime Minister himself and monitored with the concerned authorities for taking appropriate action and sending a suitable reply to the MPs/VIP concerned. Action on such letters are pursued by the Monitoring Cell functioning in the Prime Minister's Office.

(d) In addition to Monitoring Cell for MPs/VIP letters, there are already four sections with adequate staff in Prime Minister's Office, exclusively to deal with letters from general public, public servants, etc.

#### **Allocation of paper to the States**

**3038. SHRI SANTOSH BAGRODIA:** Will the PRIME MINISTER be pleased to state:

(a) what has been the allocation of paper to the different States, State-wise, during the last three years and how much has been actually supplied to each State; and

(b) what are the reasons for not supplying enough paper to Rajasthan to enable it to supply text books and exercise books for the cause of education?

**THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN. BHAI MEHTA):** (a) The information is being collected and will be laid on the table of the Sabha.

(b) The supply of concessional paper by Hindustan Paper Corporation to the education sector in the States/UTs including the State of Rajasthan has been behind schedule due to certain difficulties faced by the Corporation such as spurt in the cost of production and natural calamities. Government of India have in the meanwhile, allowed some increase in the level of subsidy to meet the price increase. Department of Education has also issued necessary instructions to the Corporation to put in all possible efforts to effect supplies as per allotments made by the Department of Education.

#### **Effects of radiation from atomic power plant at Rawatbhata in Rajasthan**

**3039. SHRI SANTOSH BAGRODIA:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Dr. Sanghamitra Desai Agadekar, Director of Sampurna Krantividyalaya, Surat (Gujarat) has demanded an enquiry into the effects of radiation from the atomic power plant at Rawatbhata, near Kota, in Rajasthan;

(b) if so, the details thereof;

(c) what are the effects of radiation due to Rawatbhata project;